## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/182/2016 NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others : 397/398 **UNDER SECTION SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM 8. Mani ula Deni, Adr For Adr. vidhya Shantar

**ORDER** 

Ms S Manjula Devi, counsel for petitioner present. Ms Archana, counsel for R2 & R3 present. No representation on behalf of R4. Time extended at their request for submitting final arguments. Put up on 13/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)